

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1118

ANSWERED ON:02.03.2015

DEVELOPMENT OF RAILWAY INFRASTRUCTURE

Chavan Shri Ashok Shankarrao;Godse Shri Hemant Tukaram;Gupta Shri Sudheer;Hari Shri G.;Kirtikar Shri Gajanan Chandrakant;Maganti Shri Murali Mohan;Mahendran Shri C.;Paswan Shri Chirag;Rao (Avnithi) Shri Muthamsetti Srinivasa;Shinde Dr. Shrikant Eknath;Singh Shri Kunwar Haribansh

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways have sought cooperation of the States to develop railway infrastructure including railway stations, adding tracks and building road/ rail over bridges across the country;

(b) if so, the response of the State Governments thereto;

(c) whether the Railways have also any proposal for setting up of Special Purpose Vehicles (SPVs) through joint ventures with the State Governments and Public Sector Undertakings and also propose to set up public sector units for implementing various rail infrastructure development projects in the country;

(d) if so, the details thereof and the estimated funds likely to be raised through joint ventures; and

(e) the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS

(a) TO (e) OF UNSTARRED QUESTION NO. 1118 BY SHRI GAJANAN KIRTIKAR, SHRI C. MAHENDRAN, DR. SHRIKANT EKNATH SHINDE, SHRI SUDHEER GUPTA, SHRI GODSE HEMANT TUKARAM, SHRI ASHOK SHANKARRAO CHAVAN, SHRI CHIRAG PASWAN, KUNWAR HARIBANSH SINGH, SHRI G. HARI, SHRI M. MURALI MOHAN AND SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI) TO BE ANSWERED IN LOK SABHA ON 02.03.2015 REGARDING DEVELOPMENT OF RAILWAY INFRASTRUCTURE

(a) & (b): Seeking cooperation from State Government to develop railway infrastructure like Stations, Road Under Bridges, Road Over Bridges, laying of additional lines etc. is a continuous and ongoing process. This is co-ordinated by various levels of Ministry of Railways and as well as State Governments. Such assistance is normally in the form of land acquisition, law and order, encroachments removal, temporary closure of roads, shifting of utilities etc. State Government's response, in general, has been positive and cooperative towards railway works.

(c) to (e): Ministry of Railways has approached all State Governments to form Special Purpose Vehicles

(SPV) jointly with Ministry of Railways for speedier execution of ongoing and new projects. The proposed SPV's role would be to undertake project development, resource mobilization and monitoring of mutually identified rail infrastructure projects. Exact form of SPV companies, equity participation of State Government & Ministry of Railways, implementation agency, concession agreement etc. has not been finalized. Estimation of funds likely to be raised cannot be made at this stage.